Name of the Corporate Debtor: SARGAM INDIA ELECTRONICS PRIVATE LIMITED; Date of Commencement of CIRP: 29-11-2022; List of Creditors as on: 29-06-2023; Name of IP: RAHUL JINDAL; Process Number: 1; Last 5 digitof registration number: 14048

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	1249348307	6	1240365742	69.33		1842327.41	7140238.00	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	154937283	9	153621792	8.59		1315491.18		Annexure 4
5	Operational creditors (Workmen)					0.00				Annexure 5
6	Operational creditors (Employees)					0.00				Annexure 6
7	Operational creditors (Government Dues)	4	670853546	3	112696471	6.30		558157075		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	32	330385765	31	282462050	15.79		31977968	15945747	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	6000			0.00		6000		Annexure 9
Total		52	2405530901	49	1789146055	100.00		593298861.59	23085985	